

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2540
ANSWERED ON:05.08.2015
Irregularities in Seniority Fixation
Ghubaya Shri Sher Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received complaints regarding irregularities in fixation of seniority in various Ministries/ departments and if so, the details thereof;
- (b) the details of procedure followed in fixation of seniority; and
- (c) the action taken by the department of personnel and training in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (c): The Department of Personnel & Training (DoP&T) being the nodal Department on policy issues relating to seniority has prescribed guidelines on Seniority. The instructions in these guidelines are implemented by the Administrative Ministries/Departments.

Complaints regarding fixation of seniority have been received from some employees. As the details of the case are available with the respective Cadre Controlling Authorities, the complaints are forwarded to them for taking appropriate action. Wherever clarifications/interpretation of Rules are required, the Cadre Controlling Authorities refer the cases to the DoP&T. The DoP&T renders advice in respect of such reference.
